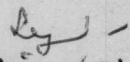


O. A. 1242/93

05.2.99

Hon. Mr. S. L. Jain, J.M.

None for the applicant. The respondents by Sri C.S. Singh, Advocate. The respondents counsel submitted the misc. application. Office to number the same. In view of the facts mentioned, the O.A is liable to be dismissed as infructuous and is dismissed accordingly. No order as to costs.


Member (J)

/m.m./